

By Email

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-50/97/ 5851 /A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To,
Smti. A. Deka,
Addl. District & Sessions Judge (FTC),
cum i/c District And Sessions Judge,
Darrang.

Dated Guwahati the 4th October, 2018.

Sub: **Permission to avail the 2nd part of Durga Puja Vacation
with Station leave permission.**

Ref:- Your letter No. DJ(D)5123, Dated 26.09.2018

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the 2nd half of the ensuing Durga puja vacation for the period w.e.f. 22.10.2018 to 28.10.2018 with Station leave permission for the said period, as prayed for.

The Civil Judge and Asstt. Sessions Judge, Darrang, Mangaldoi will remain in-charge of your Court and Office in your absence.

Yours faithfully


Deputy Registrar (Admn.-I)

Memo NO.HC.VII-50/97/ _____ /A, dated

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Civil Judge and Asstt. Sessions Judge, Darrang, Mangaldoi.
3. Pvt. Secretary to Portfolio Judge for the District of Darrang.

Sd/-
Deputy Registrar (Admn.-I)